

17/6/92
Order/Judgement despatched
to Applicant/Respondent (r)
on 27/92

[Signature]
6/7/92

MP 806/92 for
correcting clerical
mistake, for fix
on 12/10/92

[Signature]
28/9

R.P. No. 162/92 for
order by circulation

[Signature]
15/10

Notice is issued to
applicant on 23/10/92

[Signature]
Notice dt. 23/10/92
Served on Appint./Resp.
on 30/10/92

[Signature]
18/11/92

Recd reply to RP 162/92
from applicant on 17/12/92

[Signature]
18/12/1992

R.P.NO. 162/92

O.A.No. 435/92 Date: 19.10.92

Mr.V.S.Masurkar for Review
Petitioner(Original respondent)

Mr.D.V.Gangal for review respon-
dent(Original applicant)

Let notice be issued to the
original applicant under RP
AD

Adjourned to 21-12-1992

[Signature]
(M.Y.PRIOLKAR) (S.K.DYANON)
M(A) VC

Original order in O.A.427/92.

OA Nos.427,428,429,430,431,432,433,
436,437,438,439,440,441,442,443,44
447,747,750,751,777,775,776,813 and

Tribunal's order

Mr.V.S. Masurkar for the
Petitioners (Original Respondents)
Mr.D.V. Gangal for the Review Resp
(Original Applicants).

All these Review Petiti
heard by the same Bench which had
Original Applications, namely, the
Administrative Member Mr.Friolkar
placed before the same Bench on 4

A copy of this order be
the above mentioned cases.

Sd/-
(V.D. Deshmukh)
Member (J)

Sd/
(M.